| Annexure-2 | | | | | | | | | | | | | | | |
|---|---|-----------------------------|----------------|---------------------------|-----------|--|---------|----------|------------|--------------|-------------------------------------|------------------|---|--|--|
| Name of the corporate debtor: Superways Enterprises Private Limited | | | | | | Date of commencement of CIRP: 26/07/2022 | | | | | List of creditors as on: 11/09/2023 | | | | |
| | List of unsecured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | |
| | | | | | | | | | | | (Amount in Rs) | | 5) | | |
| SI. | Name of | f Details of claim received | | Details of claim admitted | | | | | Amount of | nt of Amount | Amount of claim not admitted | Amount of claim | Remarks, if any | | |
| No. | creditor | Date of | Amount claimed | Amount of claim | Nature of | Amount | Whether | % of | contingent | of any | | under verificati | | | |
| | | receipt | | admitted | claim | covered by | related | voting | claim | mutual | | on | | | |
| | | | | | | guarantee | party? | share in | | dues, | | | | | |
| | | | | | | | | CoC | | that | | | | | |
| | Prarthna Private Limitd | 13-10-2022 | 1,54,34,247.00 | 1,53,93,151.00 | | | NO | 1.56% | | | 41,096.00 | | Claims have been verified and admitted by the erstwhile IRP | | |
| | Total | | 1,54,34,247.00 | 1,53,93,151.00 | | | | | | | 41,096.00 | | | | |